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To: "Akhilesh Kumar Trivedi" <advmn@tra.gov.in>
Sent: Monday, December 12, 2022 12:56:04 PM

Subject: Comments on Consultation Paper on Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks

Dear Sh Akhilesh Kr Trivedi

The following comments are made in ref to Consultation Paper on Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks -

- Subscriber database from which Caller name info is to be fetched may be kept with a central govt agency (like CDOT) with TSPs updating it periodically, and the Terminating network may fetch the information on calling party identity from such central database.
- The call should mature even in case of subscribers having feature phone.
- The checks and balances in case of preferred identity to telemarketers / bulk connections need to be provisioned for.
- The mechanism to enable public report calls/ messages received in violation of CNAP schema need to be provisioned for.

Regards
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